

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

(26)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCA/44/2017  
NAME OF THE APPLICANT : SAVIO INDIA LTD  
UNDER SECTION : 2(41)

| S.No. | NAME (IN CAPITAL) | DESIGNATION | SIGNATURE |
|-------|-------------------|-------------|-----------|
|-------|-------------------|-------------|-----------|

REPRESENTATION BY WHOM

G. VASUDEVAN  
G.V. and ASSOCIATES

COMPANY SECRETARY  
IN PRACTICE  
REPRESENTING FOR  
APPLICANT COMPANY



ORDER

Heard the counsel for the applicant. Order is reserved.

ed/-  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)